

for ensuring equitable place for members of Scheduled Castes and Scheduled Tribes in all spheres of life has been prepared is being prepared by Union Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). The strategies of Special Component Plan for Scheduled Castes implemented during VI & VII Plan periods and Tribal Sub-plan for Scheduled Tribes implemented during V, VI and VII Plan periods have been found to be sound in the light of the experience gained during these plan periods. These strategies will be followed during VIII Five Year Plan with modifications, where necessary.

Closing of stationery depot, Calcutta

2538. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether administration and financial impact of the closure of Government of India Stationery Depot, Calcutta and its regional Depots on purchase of stationery in Government of India has been assessed;

(b) if so, the outcome thereof; and

(c) whether it is proposed to revive the Stationery Depot, Calcutta and its regional depots and to make it obligatory as heretofore for the Government offices to arrange its supplies from there and on the Stationery Depot to procure and supply all items of stationery without compromise to quality?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir.

(b) Does not arise.

(c) The matter is under consideration of the Government.

Construction of flats under HUDCO scheme, 1979

2539. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the target for construction of DDA flats during 1989-90 for allotment to registrants under HUDCO Scheme, 1979 and the number actually constructed;

(b) the number of flats allotted and the number of registrants still in the waiting list, category-wise;

(c) the reasons for not constructing the flats as per target;

(d) the number of flats category-wise to be constructed during 1990-91 for allotment to HUDCO registrants; and

(e) the time by which the remaining registrants of 1979 Scheme are expected to be allotted flats?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The target for construction of flats in 1989-90 was 26,489, but this had to be modified due to circumstances beyond DDA's control like non-completion of certain electrical works, failure on part of some contractors etc. The revised target is for construction of 21,687 flats and till date the DDA have constructed 20,868 flats.

(b) The positions of allotments and balance registrants awaiting allotment is as under:—